SHRI ARJUN ARORA: May I know if the set-up of the Ministry of Defence Security Corps which has worked very successfully will also be studied before this scheme is finalised?

SHRI T. N. SINGH; This particular scheme is of a different type altogether but all available experience is being brought to bear on this point.

Pandit S. S. N. Tankha;  $A_{\rm S}$  far as the public sector undertakings are concerned, I do not think it is necessary for the Central Government to obtain the views of the States in the matter. Therefore I would like to know why it is that this scheme is not being, applied to the public sector straightway.

SHRI BIBUDHENDRA MISRA: Because some co-ordination is necessary. The State p'olice will be there and there will also be this Security Force. After all the industries are located in the States. The idea is that they may j not come into conflict. That is why we are finding out the exact jurisdiction of the State police and also the jurisdiction 'of this Industrial Security Force.

Mr. CHAIRMAN: Next question.

## BARIUM CHEMICALS INDUSTRY IN CUDDAPAH

\*646. Sum Y. A. REDDY: Will the Minister of INDUSTRY AND SUPPLY be pleased to state whether Govern- j ment propose to set up a Barium Chemicals factory in Cuddapah district in view of the deposits of Baryte in that area?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): No, Sir.

SHRI Y. A. REDDY: May I know whether, in view of the fact that the' demand for barium chemicals in the country has been increasing, the Government will reconsider its decision?

SHRI BIBUDHENDRA MISRA: As a matter of fact, the question is about the public sector undertaking. But \*so far as the demand of the c'ountry is concerned, it has been assessed and some parties have been licensed. One party, The Barium Chemicals Company, has been licensed, which will primarily depend for its raw materials on this area which the questioner has mentioned.

to Questions

SHRI A. D. MANI: There was a reference in papers to a Barium Chemical Company which is under investigation. Has this company als'o been licensed for this purpose?

SHRI T. N. SINGH: The reference in the papers is in regard to this very company.

\*647. [The questioner (Shri Surjit Singh Atwal) was absent. For answer, vide col. 4264 infra.]

\*648. [The questioner (Shri Ram Singh) was absent. For answer, vide col. 4265 infra.]

## APPOINTMENT OF MEMBER (ELECTRICAL) IN RAILWAY BOARD AND REVISION OF PAY GRADES OF ELECTRICAL STAFF

\*649. SHRI M. P. BHARGAVA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is proposed to ap point a Member (Electrical) in the Railway Board in view of rapid elec trification in Railways;
- '(b) whether it is proposed to revise the pay grades of mechanical staff in railways; and
- (c) if so, whether it is prop'osed to revise similar pay grades of electrical staff in Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGh): (a) No, Sir.

- (b) No, Sir.
- (c) Does not arise.